## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:152 ANSWERED ON:07.03.2011 NATIONAL HIGHWAYS Adityanath Shri Yogi;Pandey Saroj

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of National Highways (NHs) being constructed / developed / improved and pending for construction in the country, State-wise / Union Territory-wise including Chhattisgarh;
- (b) whether construction / development of some NHs have been stopped or are getting delayed;
- (c) if so, the details thereof alongwith the reasons therefor and the steps taken / proposed to be taken by the Government in this regard;
- (d) whether there exists any policy for maintenance / development of NHs; and
- (e) if so, the details of funds released by the Government for development /construction/maintenance of NHs and various stretches during the last three years, State-wise and Union Territory-wise?

## **Answer**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C.P. JOSHI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 152 TO BE ANSWERED ON 7TH MARCH, 2011 ASKED BY KUMARI SAROJ PANDEY AND SHRIYOGIADITYA NATH REGARDING NATIONAL HIGHWAYS.

(a) to (e) The development and maintenance of National Highways (NHs) is a continuous process and the works on NHs are accordingly taken up from time to time based on the traffic density, inter-se priority and availability of funds. Further, all NHs are kept in traffic-worthy condition within the available resources. The State / Union Territory-wise number of on-going NH projects in the country for development of NHs, including those in the State of Chhattisgarh are at Annexure-I.

As on 31-1-2011, one hundred & twenty two projects being implemented by National Highways Authority of India (NHAI) and one hundred & forty six projects of National Highways being implemented by various State Public Works Departments (PWDs) & Border Roads Organization (BRO) have been delayed. The delays have occurred due to various reasons such as delay in land acquisition, shifting of utilities, obtaining environment, forest clearances and railway approvals, poor performance of contractors and law & order problems in some States. The steps taken / proposed to be taken by the Government to minimize the delays in completion of all its projects include setting up of Regional Offices by NHAI headed by Chief General Managers with adequate delegation of powers, setting up of special land acquisition units, setting up of High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the delayed projects are closely monitored and periodically reviewed at the Headquarter as well as the field units for expeditious completion.

The State/Union Territory-wise details of funds allocated and spent for development & maintenance of NHs during the last three years are at Annexure-II & III respectively. Funds for the development / maintenance of NHs are not released stretch-wise.